

# **CENTRAL ADMINISTRATIVE TRIBUNAL MADRAS BENCH**

## **MA No.108/2018 in & OA.No.1313/2016**

**Dated Tuesday, the 5<sup>th</sup> day of March, 2019**

## PRESENT

## **Hon'ble Mr.R.Ramanujam, Administrative Member**

P.Mookayee,  
Pazhiya Poongavanam Theatre backside,  
Lalgudi 620 601.

## ...Applicant

By Advocate Mr.S.RamaswamyRajarajan  
Vs.

1. Union of India, rep., by  
The Chief Postmaster General,  
Tamilnadu Circle, Chennai 600 002.

2. The Senior Superintendent of Post Offices,  
Tiruchirapalli Division, Thiruchirapalli **...Respondents**

By Advocate Mr.K.Rajendran

**ORDER****Pronounced by Hon'ble Mr.R.Ramanujam, Member(A)**

Both sides present. This MA is for execution of the order of this Tribunal in OA 1313/2016 dated 19.08.2016.

2. CFR informs that the SLP filed against the order of the Hon'ble Madras High Court had been dismissed and seeks one month's time to comply with the order.
3. As considerable time has elapsed since the date of the order of this Tribunal, fifteen days time only is granted to comply with the order and report compliance thereof.
4. MA is disposed of.

**(R.RAMANUJAM)  
MEMBER (A)  
05.03.2019**

M.T.